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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 75/(MAH)/2014

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: IL & FS Trust Co. Pvt. Ltd.
V/s.
Dunar Foods Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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52 Mr. Sharad Jagtiani
Mr. Manav Kane
Mr. Rahul Kadarm
Ms. Chitra Snider } Advocates
for Petitioners } i/b. W.S. Kane & Co. 17.8.2017

52. Mr. Manoj Kumar Singh
Mr. Nilava Bandyopadhyay
Miss. Tanuca De } Advocates for
Respondents 1-4, 6-16 & 20
i/b Singh and Associates,
New Delhi. 22.8.2017

ORDER

TCP 75/397-398/NCLT/MB/MAH/2014

Part heard. At request of the parties, list this matter on 19.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)